

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7846/2023

THE STATE OF KARNATAKA & ANR.

Appellant(s)

VERSUS

TAGHAR VASUDEVA AMBRISH & ANR.

Respondent(s)

WITH

C.A. No. 7847/2023 (IV-A)

Date : 18-02-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) : Mr. Nishanth Patil, A.A.G.
Mr. V. N. Raghupathy, AOR
Mr. Ayush P. Shah, Adv.
Mr. Vignesh Adithiya S, Adv.
Ms. Mythili S, Adv.

Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) : Ms. Surekha Raman, Adv.
Mr. Amarjit Singh Bedi, Adv.
Mr. Rahul Unnikrishnan, Adv.
Mr. Shreyash Kumar, Adv.
Mr. Shreyas Kumar, Adv.
Mr. Yashwant Sanjenbam, Adv.
Mr. Harshit Singh, Adv.
Mr. Imlikaba Jamir, Adv.
M/S. K J John And Co, AOR

Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The matter is Released from Part-heard.
2. Place the matter before the Hon'ble Chief Justice of India for allocation of appropriate Bench.

(INDU MARWAH)
AR-cum-PS(NIDHI WASON)
COURT MASTER (NSH)